

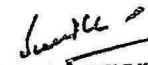
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

| S.No. | Name | Place of Present Posting | Place of posting |
|-------|---|---|---|
| 1. | Ms. Babita Rani, Sr. PA EC 40084412 | Sr. PA presently posted in the court of Sh. Pawan Kumar Matto, Ld. Spl Judge (NDPS), North-East District Karkardooma Courts, Delhi. | Sr. Personal Asstt. in the Court of Ms. Gomati Manocha, Ld. PO MACT, North-East District Karkardooma Courts, Delhi. |
| 2. | Sh. Rahul Kumar Tisawar, PA EC 17411324 | PA presently posted in the vacant court of Ld. Chief Metropolitan Magistrate, North-East District Karkardooma Courts, Delhi. | Personal Asstt. in the Court of Sh. Pawan Kumar Matto, Ld. Spl Judge NDPS, North-East District Karkardooma Courts, Delhi. |

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

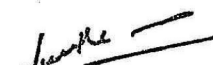

(Sunil Kumar Aggarwal)
Officer Incharge (Admn Branch)
North-East District,
Karkardooma Courts, Delhi.

No. 5160-5170 /P&T/Admn./NE/KKD/2023

Dated 24 JUL 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for uploading the same on LAYERS.
8. PS to Ld. Pr. District & Sessions Judge, NE District, KKD Courts, Delhi


Officer Incharge (Admn Branch)
North-East District,
Karkardooma Courts, Delhi.